

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 309
IA-2658/2022
In
IB-892(ND)/2020

IN THE MATTER OF:

KNL Driveline Parts Pvt. Ltd. Petitioner/Applicant
Vs.
SPM Automotive Components Pvt. Ltd. Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016.

Order delivered on 13.09.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the ERP : Mr. Vishal Ganda, Adv., Ms. Tanya Hasija, Adv.
For Liquidator : Ms. Puja Chaurasia Adv.

ORDER

IA-2658/2022

List the matter **on 20.09.2023** along with other IAs.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)